

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2878
ANSWERED ON:10.05.2006
VIOLATION OF GENEVA NORMS BY PAKISTAN
Pathak Shri Brajesh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan is violating the norms of Geneva Convention particularly in regard to the treatment meted out to Indian diplomats;
- (b) if so, the details of the acts of misbehaviour against Indian diplomats carried out by Pakistan during the last three years and the current year;
- (c) whether the Union Government has registered its protest in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) Yes. Indian diplomats in Pakistan are subjected to discriminatory treatment which hinders their normal functioning.
- (b) Officers and Staff Members of the High Commission of India, Islamabad, are subjected to constant surveillance by intelligence and security personnel of the Government of Pakistan. There has often been close, visible and, occasionally, even aggressive tailing of the officers of the Mission and their spouses.

These acts are not in consonance with the Vienna Convention of 1961 and the bilateral `Code of Conduct for Treatment of Diplomatic/Consular Personnel in India and Pakistan`, signed by the two countries in 1992.

- (c) - (d) The matter has been taken up with the Government of Pakistan at various levels on several occasions.
- (e) Does not arise.